

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

AHMED BAD

OA/TA/MA/RA/C.A. No.

246

1966

Bharatkumar N. Patel
APPLICANT(S)

COUNSEL

VERSUS

Neeraj

M-

RESPONDENT(S)

COUNSEL

DATE	Officer Report	Orders
28/2		

Date	Office Report	Order
28.5.92		<p>Learned counsel for the petitioner prays that he may be allowed to withdraw this petition, with a permission to file a fresh petition, on the grounds taken in this petition as well as additional grounds. Prayer is accepted. The petition is allowed to be withdrawn and is dismissed as withdrawn with a liberty to file a fresh petition as prayed.</p> <p><i>D.L.Mehta</i></p> <p>(D.L.Mehta) Mice Chairman</p> <p>AIT</p> <p>7/5/92</p>